

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-2165/ND/2019
New IA4749/2023

IN THE MATTER OF:

Laxmi Dia Jewel Pvt Ltd

....Applicant

Vs.

Shree Ashtvinayak Gems & Stones Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA4749/2023:-

It is the progress report for the month ending 31.07.2023 filed by the Liquidator in terms of Regulation 15 of IBBI (LP) Regulations, 2016. Heard Ld. Counsel for the Liquidator. The progress report for the month ending 31.07.2023 is taken on record with just exceptions. With these observations, the present IA **disposed off**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**